

>

Title: Introduction of the Protection of Rights of Wrongful Convicts Bill, 2019.

DR.(PROF.) KIRIT PREMJI BHAI SOLANKI (AHMEDABAD WEST): I beg to move for leave to introduce a Bill to establish a procedure for safeguarding the rights of wrongful convicts and for matters connected therewith or incidental thereto.

माननीय अध्यक्ष: प्रश्न यह है:

“कि गलत सिद्धदोष के अधिकारों की रक्षा करने की प्रक्रिया स्थापित करने और उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।”

DR.(PROF.) KIRIT PREMJI BHAI SOLANKI: I introduce the Bill.

16.23 ½ hrs